

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 23rd February, 2017

No. HC.VII-167 (Pt.-I)/2014/ 728 /A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a Sensitization Programme on '*Effective Implementation of National Court Management System*', scheduled to be held on **04.03.2017** in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) -

Sl. No.	Name	Designation
1.	Shri Akhtar Fun Ali Bora	Member, MACT, Barpeta
2.	Shri Alokeswar Bhattacharyya	Special Judge, Assam, Guwahati
3.	Smti. Soneka Bora	Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
4.	Shri Pradip Kumar Das	District and Sessions Judge, Kokrajhar
5.	Shri Kamalendu Choudhury	District and Sessions Judge, Cachar, Silchar
6.	Smti Selina Begum	District and Sessions Judge, Nalbari
7.	Shri Parthiv Jyoti Saikia	Member, MACT, Sonitpur, Tezpur
8.	Shri Robin Phukan	Special Judge, CBI, Assam & Judge, NIA, Assam, Guwahati
9.	Shri Susil Kumar Sarma	Special Judge, Addl. CBI Court, No.1, Assam, Guwahati
10.	Shri Bidyut Kumar Sen	District and Sessions Judge, Udalguri
11.	Shri Samarjit Dey	District and Sessions Judge, Hailakandi
12.	Shri Imtiaz Ali	District and Sessions Judge, Lakhimpur, North Lakhimpur
13.	Shri Murtaza Ahmed Choudhury	Member, MACT, Goalpara
14.	Shri Ashok Kumar Bora	District and Sessions Judge, Sonitpur, Tezpur
15.	Shri Rajib Goswami	Member, MACT, Dhubri
16.	Smti Nirupama Rajkumari	Principal Judge, Family Court, No.1, Kamrup, Guwahati
17.	Shri Mahmud Ahmed	District and Sessions Judge, Kamrup (M), Guwahati
18.	Smti Malasri Nandi	District and Sessions Judge, Tinsukia
19.	Shri Pranjal Das	District and Sessions Judge, Kamrup, Amingaon
20.	Shri Abhijit Bhattacharyya	Member, MACT, Nalbari

21.	Shri Gautam Baruah	District and Sessions Judge, Darrang, Mangaldoi
22.	Smti Chaya Rani Goswami	District and Sessions Judge, Barpeta
23.	Smti Hema Devi Bhuyan	District and Sessions Judge, Chirang
24.	Shri Vinod Kumar Chandak	District and Sessions Judge, Jorhat
25.	Smti Susmita Phukan Khound	District and Sessions Judge, Dibrugarh
26.	Shri Aparesh Chakravarty	District and Sessions Judge, Dhubri
27.	Smti Mitali Thakuria	Principal Judge, Family Court, Barpeta
28.	Shri Satyajit Khound	District and Sessions Judge, Golaghat
29.	Shri Pratim Kumar Bora	Special Judge, CBI, Addl. Court, No.2, Assam, Guwahati (under order of transfer as Presiding Officer, Labour Court, Guwahati)
30.	Shri Prasanta Buragohain	District and Sessions Judge, Goalpara
31.	Smti Anubha Das	Principal Judge, Family Court, Cachar, Silchar
32.	Smti Bijay Lashmi Boruah	Member, MACT, Nagaon
33.	Shri Binod Kumar Chetri	Special Judge, Addl. CBI Court, No.3, Assam, Chandmari, Guwahati
34.	Shri Sunil Kumar Poddar	District and Sessions Judge, Sivasagar
35.	Smti Rita Kar	District and Sessions Judge, Nagaon
36.	Shri Satya Nath Sarma	Presiding Officer, Labour Court, Guwahati (under order of transfer as Special Judge, CBI, Addl. Court No. 2, Assam, Guwahati)
37.	Shri Abubakkar Siddique	Member, MACT, Cachar, Silchar
38.	Shri Utpal Prasad	District and Sessions Judge, Karimganj
39.	Shri Debasish Bhattacharjee	Member, MACT, No.2, Kamrup (M), Guwahati
40.	Shri Anup Narayan Ghosh	Presiding Officer, Industrial Tribunal, Silchar
41.	Shri Dulal Mech	Presiding Officer, Industrial Tribunal, Dibrugarh
42.	Shri Thaneswar Kalita	Member, MACT, No.3, Kamrup (M), Guwahati

The details of the programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to reach the venue on 04.03.2017 at 09:15 AM positively.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/ 729-751 /A dated 23 .02.2017
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kokrajhar / Cachar, Silchar / Nalbari / Udalguri / Hailakandi / Lakhimpur, North Lakhimpur / Sonitpur, Tezpur / Kamrup (M), Guwahati / Tinsukia / Kamrup, Amingaon / Darrang, Mangaldoi / Barpeta / Chirang, Kajalgaon / Jorhat / Dibrugarh / Dhubri / Golaghat / Goalpara / Sivasagar / Nagaon / Karimganj.

The District & Sessions Judges are also requested to circulate the Notification amongst the other nominated Officers of his / her respective Districts accordingly.

6. The Special Judge, Assam, Guwahati
7. The Special Judge, CBI, Assam & Judge, NIA, Assam, Guwahati.
8. The Special Judge, CBI, Addl. Court No. 1 / No. 2, / No. 3 Assam, Guwahati
9. The Principal Judge, Family Court No. 1, Kamrup, Guwahati / Barpeta / Cachar, Silchar.
10. The Presiding Officer, STAT & Member MACT, No. 1, Kamrup (M), Guwahati.
11. The Member MACT No. 2 / 3, Kamrup (M), Guwahati.
12. The Member MACT, Barpeta / Sonitpur, Tezpur / Goalpara / Dhubri / Nalbari / Nagaon / Cachar, Silchar.
13. The Presiding Officer, Labour Court, Guwahati.
14. The Presiding Officer, Industrial Tribunal, Cachar, Silchar / Dibrugarh.
15. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
16. The Research Officer, Judicial Academy, Assam.
17. The Administrative Officer, Judicial Academy, Assam.
18. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.**
19. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
23. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

23.2.17

Registrar (Judicial)